

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 431**  
**Company Appeal/29/ND/2024**

**IN THE MATTER OF:**

M/s. INCOME TAX OFFICER	...	Appellant
Versus		
REGISTRAR OF COMPANIES (P.J. APPARELS PVT LTD)	...	Respondent

**Under Section 252.**

**Order delivered on 30.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Renotified to 11.06.2024

**Sd/-**  
**(Court Officer)**